

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4603
ANSWERED ON:23.12.2005
POWER GENERATION IN JOINT VENTURE
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of POWER be pleased to state:

- (a) whether any agreement has been signed between Railways and NTPC to generate power in joint sector;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS(SHRI PRIYA RANJAN DASMUNSI)

(a) & (b) : Yes, Sir. A Memorandum of Understanding (MoU) has been signed between National Thermal Power Corporation (NTPC) and Railways on 18.02.2002 to promote a joint venture company with the aim of establishing and operating power project(s), to supply reliable power to the Railways.

In the process, four sites were studied for identifying a suitable location and on examination, Nabinagar site in Aurangabad District of Bihar has been selected for setting up a power plant in joint venture. Feasibility Report for Nabinagar Thermal Power Project (4x250 MW) was prepared in early 2004 and all major clearances including environmental clearance from Ministry of Environment & Forests has been obtained. Public Investment Board (PIB) in its meeting held on 13.02.2004 has recommended investment of Rs.5190 crores, estimated at 4th Quarter 2003 price level, for the proposed Nabinagar TPP. Draft Note for Cabinet Committee on Economic Affairs has been prepared and submitted to Ministry of Railways for seeking approval of Minister of Railways. The equity will be financed in the ratio of 51:49 by Railways and NTPC respectively.

(c) : Does not arise in view of the reply to Question (a) & (b).